

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, YAVATMAL.

OFFICE ORDER

DATED 30-03-2021

Read:-

Outward No. 2730/2021
District Court, Yavatmal
Date 30/03/2021

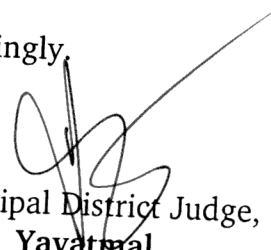
1. Hon'ble High Court Circular dated 23-03-2020.
2. Hon'ble High Court Circular dated 26-03-2020.
3. Hon'ble High Court Circular dated 15-04-2020.
4. Hon'ble High Court Circular dated 04-05-2020.
5. This Office Order dated 0-05-2020.
6. Maharashtra Govt. dated 17 May, 2020.
7. This Office Order dated 17-05-2020 & 30-05-2020.
8. This Office Order dated 01-06-2020.
9. Hon'ble high Court S.O.P. received on 03-06-2020
10. This Office Order dated 03-06-2020 & 05-06-2020
11. Hon'ble High Court letter dated 18-06-2020.
12. Whatsapp voice call to the Hon'ble Registrar (Insp-I)
13. High Court dated 18-06-2020 at 6.20 p.m.
14. This Office Order dated 19-06-2020.
15. Maharashtra Govt. Order 9Missions Begin Again).
Dated 29th June, 2020.
16. Hon'ble Dated 30-06-2020.
17. Mobile Phone Call to Hon'ble Registrar (Insp-I)
High Court, dated 30-06-2020 at 4.50 p.m.
18. This Office Order dated 30-06-2020.
19. This Office Order dated 20-07-2020.
20. Telephonic (Landline) Call received from the Hon'ble Registrar
(Insp-I) High Court, Bombay, Dated 20-07-2020
21. Telephonic (Mobile) Call received from the Hon'ble Registrar
(Insp-I) High Court, Bombay, Dated 31-08-2020
22. Hon'ble High Court Letter No. Insp /90/2020 Dt 05-09-2020.
23. Hon'ble High Court Letter No. Insp /95/2020 Dt 05-09-2020.
24. This Office Order dated 10-09-2020.
25. Hon'ble High Court Standard Operating Procedure (SOP)
dated 27-11-2020.
26. This Office Order dated 30-11-2020.
27. This Office Order dated 02-12-2020.
28. Hon'ble High Court Circular dated 23-02-2021.
29. This Office Order dated 24-02-2021
30. This Office Order dated 24-02-2020
31. Hon'ble High Court Circular dated 26-03-2021.

In view of directions given in the Hon'ble High Court Circular under reference at Sr. No. 31, The Principal District and Sessions Judge, Yavatmal is pleased to pass the following order :-

JUDICIAL AND ADMINSTRATIVE WORK

1. The District and Sessions Court, Yavatmal and all the Courts subordinate to it in this Judicial District shall function in two shifts w.e.f. 30-03-2021 untill further order in the following manner:-
2. In each shift;-
 - I) In each shift the Judicial working hours will of 2 1/2 hours i.e. In First Shift from 11.00 a.m. to 1.30 p.m. and In Second Shift from 2.00 p.m. to 4.30p.m.
 - II) Office working hours will be from from 10.30 a.m. to 5.00 p.m. with 100% presence of the judicial Officers in each shift and 50% presence of the Staff in each shift.
 - III) There will be half hour recess from 1.30.pm. to 2.00 p.m.
3. In the first shift, preferably, the cases which are fixed for evidence and in the second shift, preferably, the cases which are fixed for Judgment, Order or hearing of arguments may be taken up.
4. The Judicial Officer may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.
5. Only those advocates, witnesses, accused persons and party-in - persons whose matters are listed on that day's board or whose presence in required by the Court for any specific purpose like verification etc. will be permitted to have access in the Curt building. No. one should enter the Court halls unless their matter is called out and shall leave the Court premises as soon as hearing of their case/work is over.
6. All the Presiding Officers in this Judicial District and also all the head of the branches in District Court, Yavatmal are directed to take steps for reducing the attendance of the staff members by about 50%.

All concerned to take note and act accordingly.

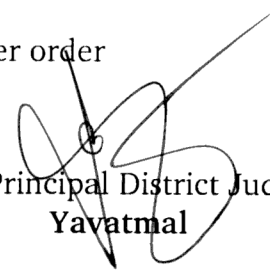

I/c Principal District Judge,
Yavatmal.

SAFETY/PRECAUTIONARY MEASURES

- 1) All persons entering the Court premises shall compulsorily wear face mask covering the nose and mouth (including at the time of arguments of giving evidence) and shall also observed social/physical distancing to be taken the prevent the spread of COVID-19.
- 2) Persons who may have symptoms of COVID-19 shall not be permitted to enter the Court premises.
- 3) Bar Rooms, Advocates Chambers, Bar Library, Canteens, Photocopying Room/Section, shall remain open subject to adherence of all the safety norms. The Bar Associations shall observe all the safety norms and ensure sanitization of the Bar Room etc. It shall also be the responsibility of the concerned Bar Association to see that only those advocates whose matters are on board are coming to the Court and given access to the Bar Rooms.
- 4) It shall be the responsibility of the Concerned Bar Association, in Coordination with the Bar Council of Maharashtra and Goa, to ensure that due precautions are taken to avoid spread of Covid-19.
- 5) The Head of the Establishment may take decision at their end about the entry and exit points of the Court premises.
- 6) The Office bearers of the Bar Associations may issue instructions to all their members to strictly abide by the safety norms.
- 7) If any advocates or litigants are found violating the above said guidelines, the head of the establishment shall bring it to the notice of the respective Bar Associations under intimation to the undersigned.

This order shall remain in force until further order

Yavatmal:
Dated 30-03-2021


I/c Principal District Judge
Yavatmal

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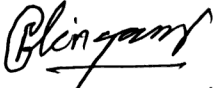
- 1) The District Judge-1 & A.S.J, Yavatmal/Pusad/Darwha/Kelapur,
- 2) The District Judge-2 & A.S.J, Yavatmal/Pusad,
- 3) The Adhoc District Judge-1 & A.S.J, Yavatmal,
- 4) The Extra Jt. District Judge & AS.J, Yavatmal,


Principal District Judge
Yavatmal

- 5) The Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha/Kelapur,
- 6) The Jt. Civil Judge (Sr.Dn.) Yavatmal/Pusad,
- 7) The 2nd Jt. Civil Judge (Sr.Dn.) Yavatmal
- 8) The 3rd Jt. Civil Judge (Sr.Dn.) Yavatmal
- 9) The 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,
- 10) The Chief Judicial Magistrate, Yavatmal,
- 11) The Secretary, D.L.S.A., Yavatmal,
- 12) The Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal/Pusad/Darwha/Kelapur
Wani/Maregaon/Zari Jamni/Ralegaon/Kalamb/Ner/Ghatanji/
/Babhulgaon/Arni/Digras/Mahagaon/Umarkhed.
- 13) The Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal//Pusad/Darwha
/Kelapur/ Wani/Ralegaon/ Arni/Digras/Umarkhed.
- 14) The 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal//Pusad/
Darwha/Kelapur/ Wani/Umarkhed.
- 15) The 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal/Pusad/Darwha
- 16) The 4th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal/Pusad/Darwha
- 17) The 5th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal/Pusad,
- 18) The 6th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal/Pusad,
- 19) The 7th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal/Pusad,
- 20) The 8th, 9th 10th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal,
- 21) The District Government Pleader and P.P. Yavatmal,
- 22) The Asstt. Govt. Pleader, Pusad/Kelapur/Darwha,
- 23) The President, Bar Association, Yavatmal/Pusad/Darwha/Kelapur/
Wani/ Maregaon/Zari Jamni/Ralegaon/ Kalamb/Babhulgaon/
Ner/Arni/Ghatanji/Digras/Mahagaon/Umarkhed.
- 24) The Registrar, District Court, Yavatmal,
- 25) The Court Manager, District Court, Yavatmal,
- 26) The Supdt. to Admn/judl/C & F/DLSA, District Court, Yavatmal,
- 27) The Asstt. Supdt to Admn/R.R.Sec. District Court, Yavatmal,
- 28) The Bench Clerk to Principal District Judge, Yavatmal,
- 29) The System Administrator, District Court, Yavatmal,
- 30) The Statistical Writer (Judl. Sec.) Yavatmal,
- 31) The Civil/Criminal Appellate Sec. District Court, Yavatmal,

32) The library Clerk to District Court, Yavatmal.
for information and necessary action.

By Order


JK Registrar 30/3/21
District Court, Yavatmal.